information is maintained in the Secretariat for Industrial Approvals regarding foreign exchange outgo on individual foreign collaboration agreements.

(c) Government's policy is that import of technoloy is selective and may be permitted in sophisticated and/or high priority areas, or for export-oriented ventures in approved areas.

Officials accompanying members of Official Language Committee on tour

1800. SHRI G. Y. KRISHNAN: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) what are the details regarding the specific duties of the Official Language Committee Office and the officials accompanying the members of the Committee when they are on tour in connection with official language work;

(b) the names of the authority responsible for initiating tour programmes and for doing other coordinating work for facilitating the committee's work while on tour;

(c) the details regarding the expenditure incurred during the last three years; and

(d) how many and for what specific functions officials are required to go with the committee when it goes out on tour?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The function of the Committee's office is to assist the committee by providing all secretarial help. The main task of the officials, accompanying the members when they go on tour, is to co-ordinate the tour programmes of the members of the Committee and inspection programme of the various offices and to render help in other matters. As regards the question about the offices which should be inspected the matter is discussed by the Convener/Member of the Sub-Committees depending upon the need and finalised with the approval of the Vice-Chairman/Chairman.

(c) T.A./D.A. etc. admissible to the members of the Committee in connection with the work of the Committee is granted by Lok Sabha/Rajya Sabha. The details of the expenditure incurred on the office of the Committee during the last three years is given below:—

1976-77 . .	3,63,000.00
1977-78 . .	6,06,000.00
1978-79 . .	6,81,000.00

(d) The entire committee has not gone on tour so far. However its various sub-committees have been going on tours from time to time and with every Sub-Committee, generally an Under Secretary/Senior Research Officer and for their help a junior employee and a stenographer is provided. The main task of these employees is to provide necessary assistance to the Sub-Committee, to coordinate the inspection programmes and to take the proceedings of the meetings convened during the tour. In addition to the above officials, some times, Deputy Secretary/Secretary of the Committee also accompany the Sub-Committee, when they go on tour.

Memorandum on officials involvement in Assam agitation

1801. SHRI TARIQ ANWAR:
SHRI KRISHNA CHANDRA PANDEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in a Memorandum submitted recently to Government officials involvement in the Assam agitation has been alleged;

(b) if so, whether Government have made any inquiry to establish the correctness or otherwise of the allegation made; and

(c) if so, the result thereof and the action contemplated by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) Allegations have been made regarding such involvement. These are taken up with appropriate authorities for enquiry and necessary action under the rules.

सीमेंट कारखाना, सवाई माधोपुर, राजस्थान को हुआ घाटा

1802. **श्री मूल चन्द डागा :** क्या **उद्योग मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान मे सवाई माधोपुर में कोई सीमेंट कारखाना है, यदि हां, तो उसमें केन्द्रीय सरकार की कितनी पूंजी लगी है,

(ख) उस कारखाने की वार्षिक उत्पादन क्षमता क्या है,

(ग) क्या कोयले और बिजली की कमी के कारण यह कारखाना कई दिनों से बन्द है, और

(घ) यदि हां, तो सरकार और कारखाना को प्रतिदिन कितनी वित्तीय हानि हो रही है और उत्पादन में कितना नुकसान हो रहा है।

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानना) : (क) जी, हां ? **मैसर्स** जयपुर उद्योग लि० सवाई माधोपुर, राजस्थान में स्थित है। इस कारखाने मे केन्द्रीय सरकार का कोई पूंजी निवेश नही है

(ख) इस कारखाने की वार्षिक लाइसेंसीकृत क्षमता 10 लाख मी० टन है।

(ग) जी, हां। कारखाना बिजली एवं कोयले की कमी के कारण बन्द हो गया था किन्तु ऐसी सूचना मिली है कि 18 मार्च, 1980 से इसमें उत्पादन होना शुरू हो गया है।

(घ) प्रश्न ही नहीं उठता।

केन्द्रीय सरकारी विभागों में भ्रष्टाचार

1803. **श्री मूलचन्द डागा :** क्या **गृह मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार के विभागों में बडे पैमाने पर भ्रष्टाचार व्याप्त है ;

(ख) यदि हां, तो सरकार भ्रष्टाचार को समाप्त करने के लिए क्या प्रभावी उपाय करेगी ;

(ग) गत तीन वर्षों के दौरान हर वर्ष न्यायालयों में कितने लोगों के खिलाफ मामले दायर किए गए ; और

(घ) उपर्युक्त अवधि के दौरान कितने मामलों में दण्ड दिया गया और कितने मामलों में लोगों को दोषमुक्त किया गया ?

गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी० वेंकटसुब्बय्या) : (क) और (ख) य कहना ठीक नही होगा कि केन्द्रीय सरकार के विभागों में भ्रष्टाचार वड़े पैमाने पर व्याप्त है। किन्तु केन्द्रीय सरकार के विभागों में भ्रष्टाचार को दूर करने की आवश्यकता के प्रति सरकार पूर्ण रूप में जागरूक है। भ्रष्टाचार को जड़ से उखाड़ फैंकना एक निरन्तर प्रक्रिया है। इस लक्ष्य को पूरा करने के लिए समय-समय पर आवश्यक समझे जाने वाले उपाय जैसे प्रशासनिक, संगठनात्मक, विधायी, प्रक्रियात्मक तथा अन्य उपाय सरकार द्वारा लगातार किए जा रहे हैं।

भ्रष्टाचार का सामना करने के लिए सरकार द्वारा कई महत्वपूर्ण कदम उठाए गए हैं। 1947 में भ्रष्टाचार निवारण अधिनियम बनाया गया था। भ्रष्टाचार निवारण से संबंधित संथानम समिति का